

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 3941
ANSWERED ON 12.08.2026

OFFSHORE WIND ENERGY PROJECTS ALONG COAST OF ANDHRA PRADESH

3941. SHRI P V MIDHUN REDDY

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has carried out any resource assessment, wind measurement studies and seabed surveys for the development of offshore wind energy projects along the coast of Andhra Pradesh and if so, the details and present status thereof;
- (b) whether the Government has identified any offshore wind energy zones/sites along the Andhra Pradesh coast for commercial development and if so, the details thereof including their estimated generation potential;
- (c) whether the Government proposes to extend financial, technical or policy support for the development of offshore wind energy projects in Andhra Pradesh and if so, the details thereof including the proposed timelines; and
- (d) the steps being taken by the Government to promote investment, infrastructure development and public-private partnerships for accelerating offshore wind energy development in Andhra Pradesh?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) to (c) National Institute of Wind Energy (NIWE) has carried out the offshore wind power resource assessments to evaluate offshore wind potential in the country including the coast of Andhra Pradesh.

Based on meso-scale study, potential offshore wind zones off the coast of Gujarat and Tamil Nadu have been identified. As per preliminary studies, it has been estimated that about 70 Giga Watt (GW) offshore wind power potential exists off the coast of Gujarat and Tamil Nadu.

The offshore wind potential estimated based on meso-scale data indicates annual mean wind speeds off the Andhra Pradesh coast is in the range of 7.0–7.3 m/s, which is insufficient to support economically feasible offshore wind energy projects.

Accordingly, the offshore wind implementation efforts are initially concentrated on higher wind potential zones such as Tamil Nadu and Gujarat.

(d) Government has taken several steps for accelerating offshore wind power projects in the country including Andhra Pradesh. These, *inter alia*, include;

- Notification of 'Offshore Wind Energy Policy' in October 2015 to provide framework for the development of offshore wind energy in the country.
- The Offshore Wind Energy Lease Rules, 2023 have been notified to regulate the grant of lease of offshore areas for development of offshore wind energy projects.
- Offshore Wind has been included in the list of activities to be considered for trading of Carbon Credits under bilateral/co-operative approaches as per Article 6.2 Mechanism of Paris Agreement.
- Waiver of Inter-State Transmission (ISTS) Charges along with waiver of additional surcharges for open access consumers for offshore wind power projects commissioned on or before 31.12.2032.
